

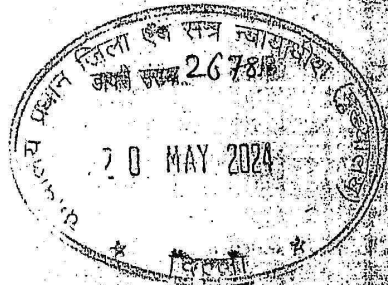


COMMUNICATION UNIT



एकिक्रमस्य विजयता को ज्ञान

6/11/24



NAME: H. K. BISHAN
DESIGNATION: DISTRICT MAGISTRATE
OFFICE: JHANSI
STATE: U.P.
CITY: JHANSI
PIN: 202405

TO: ALL DIST. SESSION JUDGES, DIST. MAGISTRATES AND
DESP/DCSP/ISSP/SPS OF ALL STATES AND COMMISSIONERS OF
POLICE ALL UNION TERRITORIES (UTS), INDIA

FROM: 1. DIRECTOR GENERAL (PRISONS), CENTRAL JAIL TITAN NEW DELHI

- 2. SPL COMMISSIONERS OF POLICE (LAW & ORDER) (IV) DELHI ()
- 3. SPL COMMISSIONER OF POLICE (ARMED POLICE) DELHI ()
- 4. J. COMMISSIONER OF POLICE (ARMED POLICE) DELHI ()
- 5. ADDL. C.P./AP-1, DELHI ()
- 6. DSP/POLICE HEADQUARTERS-II, DELHI ()
- 7. J. COMMISSIONER OF POLICE / NAV DAP NEW DELHI ()
- 8. J. COMMISSIONER OF POLICE / AC-IV/NAV DAP NEW DELHI, THE

IT IS TO INFORM THAT MAJORITY OF POLICE
PERSONNEL OF NAV DAP SHALL BE DEPLOYED IN LOK SABHA
COMMITTEE ARRANGEMENTS () THE STAFF OF THIS STATION
WILL BE IN A POSITION TO DISCHARGE THEIR REGULAR
DUTIES IN DELHI DURING THE PERIOD ON 20th
MAY 2024 FOR BRIEFINGS AND AREA FAMILIARIZATION AND FROM
21st MAY 2024 OUTSIDE DELHI DURING THE PERIOD
22nd MAY TO 25th MAY 2024 () IN VIEW OF ABOVE, IT IS
REQUESTED THAT EITHER NEW DATES MAY BE SOUGHT FROM

899 Pst to ed 19

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21/5/24



एक कदम स्वच्छता की ओर

COMMUNICATION UNIT

CONCERNED HON'BLE COURT IN RESPECT OF THOSE U.T.P.S WHO ARE REQUIRED TO BE PRODUCED IN THE HON'BLE COURTS OF DELHI NCR & OTHER STATES ON THE ABOVE MENTIONED DATES OR MAY BE PRODUCED THROUGH VIDEO CONFERENCING (VC) () SIMILARLY THE U.T.P.S WHO ARE REQUIRED TO BE PRODUCED IN DELHI FROM YOUR RESPECTIVE DISTRICTS/STATES UNITS ON THE AFOREMENTIONED DATE EITHER MAY BE RESCHEDULED FOR ANOTHER DATE IN CONCURRENCE WITH THE CONCERNED HON'BLE COURTS OR MAY BE PRODUCED THROUGH VIDEO CONFERENCING (VC) ()

TH 1300/19
30 BY A20

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI

No. 16631-16906 /Genl.II/2024

Dated, Delhi the _____

Copy forwarded for information and necessary action to:-

1. All the Ld. Principal District & Sessions Judges, West/New Delhi/South West/South/South East/North/North West/East/North East & Shahdara District Delhi/New Delhi and office of the Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
2. All the Hon'ble Courts dealing with the criminal matters of Central District, Tis Hazari Courts, Delhi.

[Signature]
(RAVINDER BEDI)

DISTRICT JUDGE (Comm. Court)/
OFFICER IN-CHARGE, GENERAL BRANCH (C), THC, Delhi.

OTC/Genl/1w

[Handwritten mark]

PD&S (w)
21/05/2024

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 17602-17648 /Circular/Genl./West/THC/2024


Dated 21/5/24

CIRCULAR

Sub: Regarding exemption from hearing/peshi of UTPs in the Hon'ble Trial Courts of West District, Tis Hazari Courts, Delhi during the period 20.05.2024 to 26.05.2024 due to non availability of Police Force for the forthcoming General Lok Sabha Election 2024 and intimation of the next date of hearing for hearing/peshi of UTPs accordingly.

Forwarded copy of Endorsement Letter No. 16631-116706/Genl.II/2024 Dated 20.05.2024 along with copy of Message of Communication Unit of Delhi Police Dated 19.05.2024 Bearing Diary No. 2678 Dated 20.05.2024 received, on the subject cited above, from Sh. Ravinder Bedi, Officer In-Charge, General Branch, (C), District Judge (Commercial Court), Tis Hazari Courts, Delhi for the information and necessary action to:-

1. All the Hon'ble Courts dealing with Criminal Matters of West District, Tis Hazari Courts, Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request for uploading the same on Centralized Website through LAYERS as well as on the Website of West District.
3. PS to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.


(Ajay Gupta)

District Judge (Commercial Court) - 05/
Officer In-charge, General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.